

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

CORAM: HON'BLE K. ANANTHA PADMANABHA SWAMY- MEMBER JUDICIAL  
CORAM: HON'BLE BINOD KUMAR SINHA- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.03.2020 AT 10.30 AM ✓

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.54/9/HDB/2020
NAME OF THE COMPANY	Srichaitanya Chlorides Pvt Ltd
NAME OF THE PETITIONER(S)	Ven Infra Projects
NAME OF THE RESPONDENTS(S)	Srichaitanya Chlorides Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-Mail & Telephone No.	Signature
D. Nayendar Naik	Adv.	9849387366	}
Vikram. C. Puttapaga	Adv.	9160876539	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-Mail & Telephone No.	Signature
V. Venkata Rami Reddy	Adv	9542239039	VV

**ORDER**

Counsel for the Petitioner present. Mr.Venkata Rami Reddy, Advocate appeared for the Respondent and filed vakalat. At his request, time is enlarged for filing counter. Put up the matter on 17.03.2020.

  
**MEMBER TECHNICAL**

  
**MEMBER JUDICIAL**

AS